

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 36 of 2019

IN THE MATTER OF:

Chembra Peak Estates Ltd.

...Appellant

Vs

Registrar of Companies, Karnataka

...Respondent

Present:

Appellant: Mr. Shivam Narang, Advocate.

Respondent: Mr. Rajpal Singh, Advocate.

ORDER

19.09.2019: Appellant has filed additional affidavit together with some documents in terms of the previous order. Copy thereof has been provided to learned counsel for the Respondent, who seeks to file additional reply/counter.

Respondent is allowed to file reply to additional affidavit within three weeks. Rejoinder, if any, thereto may be filed within one week.

List the appeal 'for hearing' on **25th October, 2019** on the top of the list.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

am/nn